From,

The Registrar General, High Court of Judicature at Allahabad.

To,

The Campus Director, LNJN National Institute of Criminology & Forensic Science (NICFS), National Forensic Science University (NFSU), Delhi Campus, Sector-3, Outer Ring Road, Rohini, Delhi - 110085.

No. 268/Admin.(Services)/2025 Dated: Allahabad: May 22, 2025

<u>Subject</u>: Regarding nomination of Judicial Officers for participation in the training courses, scheduled during June-July, 2025 at LNJN NICFS, NFSU, Delhi Campus.

Madam,

With reference to Institute's letter no. 19/02/2025-NICFS(NFSU_DC) dated 07.04.2025 and reminder letter dated 20.05.2025, on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate following Judicial Officers as mentioned below in **Table-A** for participation in the Training Courses at NICFS, NFSU, Delhi Campus in the schedules mentioned against their names:-

TABLE-A

S. No.	Name of Training Course	Schedule	Nominations
1.	Course on Offences against Women: Application of New Criminal Laws	02-06 June, 2025 (05 days)	1. SMT. SHAHNAZ ANSARI, Addl. Chief Judicial Magistrate, Kasia-Kushi Nagar
			2. SMT. SADHANA GIRI Addl. Civil Judge (Sr.Div.)/ ACJM. Kanpur Nagar
			3. SRI PRAVEEN KUMAR Addl. Civil Judge (Sr.Div.)/ ACJM., Varanasi
			4. SRI SATYAM SINGHAL, Nyayadhikari, Gram Nyayalaya, Pindara- Varanasi.
			5. SRI JAVED Nyayadhikari, Gram Nyayalaya, Jasrana-Firozabad.
			6. PRASHANT MAURYA, Civil Judge (Junior Div.), Mawana- Meerut
2.	Course on Cyber Crime Investigation: SOPS for Collection, Preservation and Transport of Digital	09-13 June, 2025 (05 days)	1. SRI BALRAM DAS, Addl. Civil Judge (Sr.Div.)/ ACJM., Ayodhya
Evidence	Evidence to Forensic Laboratory		2. SMT. PRIYANKA RANI Addl. Civil Judge (Sr.Div.)/ ACJM., Meerut.
			3. SRI ARUN KUMAR-IV, Civil Judge (Senior Div.), Siddhartha Nagar
			4. SRI AMBAR RANA, Judicial Magistrate, Jhansi

			5. SUSHRI DIKSHA TRIPATHI, Addl. Civil Judge (Junior Div.), Ghazipur
			6. SMT. SUNIDHI VERMA, Judicial Magistrate, Unnao
3.	Course on Advancing Justice through DNA Technology	16-19 June, 2025 (04 days)	1. SRI PRAFFUL KUMAR CHAUDHARY, Chief Judicial Magistrate, Banda
			2. SRI SARVESH SINGH YADAV, Addl. Civil Judge (Sr.Div.)/ ACJM., Etawah.
			3. SRI SWATANTRA SINGH RAWAT, Addl. Civil Judge (Sr.Div.)/ACJM., Kanpur Nagar.
			4. SRI RISHABH CHATURVEDI, Judicial Magistrate, Jaunpur
			5. SUSHRI AAYUSHI PANDEY Addl. Civil Judge (Junior Div.), Gorakhpur
			6. SMT. AMBUJ MISHRA, Judicial Magistrate, Gonda
4.	Course on Investigation of Bomb Blast Cases	23-27 June, 2025 (05 days)	1. SMT. ANITA SINGH, Addl. Civil Judge (Sr.Div.)/ACJM., Mathura
			2. SRI ABHISHEK JAISWAL-I, Civil Judge (Senior Div.), Basti
			3. SRI SUMIT CHAUDHARY Addl. Chief Judicial Magistrate, Khurja-Bulandshahar
			4. SMT. RAGINI MISHRA, Addl. Civil Judge (Junior Div.), Bulandshahar
			5. SMT. ALKA NEHAL, Addl. Civil Judge (Junior Div.), Muzaffar Nagar
			6. SUSHRI MEENAKSHI BANSAL, Judicial Magistrate, Varanasi
5.	Course on Evidence Based Policing: New Criminal Laws	01-03 July, 2025 (03 days)	1. SMT. NASEHA WASEEM Civil Judge (Senior Div.), Mau
	Criminal Edws		2. SRI VIPIN YADAV Addl. Civil Judge (Senior Div.), Kannauj
			3. SRI AKSHAYDEEP YADAV Addl. Chief Judicial Magistrate, Nagina-Bijnor
			4. SUSHRI NIDA ZAIDI Civil Judge (Junior Div.), Garotha-Jhansi
			5. SMT. MEHNAZ KHAN Addl. Civil Judge (Junior Div.),

			Ghazipur
			6. SMT. SAUMYA PANDEY Addl. Civil Judge (Junior Div.), Varanasi
6.	Course on Document Examination for CJF	07-11 July, 2025 (05 days)	1. SRI LEELU Addl. Civil Judge (Sr.Div.)/ ACJM., Etawah
			2. SRI KANHAIYA JI Addl. Civil Judge (Sr.Div.)/ ACJM., Agra
			3. SRI ALOK VERMA Addl. Civil Judge (Sr.Div.)/ ACJM., Lucknow
			4. SUSHRI VASUNDHARA SHARMA, Civil Judge (Junior Div.), Dalmau at Raebareli
			5. KRISHAN MOHAN PANDEY, Addl. Civil Judge (Junior Div.), Fatehabad-Agra
			6. SUSHRI PIYUSHIKA TIWARI, Civil Judge (Junior Div.), Kaiserganj at Bahraich
7.	Course on Investigation and Prosecution under NDPS Act and Applications of New Criminal Laws	14-16 July, 2025 (03 days)	1. SUSHRI PRITI BHUSHAN Addl. Civil Judge (Sr.Div.)/ACJM., Ghaziabad
			2. SRI ARJUN Addl. Civil Judge (Sr. Div.)/ ACJM., Bulandshahar
			3. SMT. ANCHAL KASANA Civil Judge (Senior Div.), Shamli at Kairana
			4. SMT. ANJITA SINGH CHAUHAN, Judicial Magistrate, Ambedkar Nagar at Akbarpur
			5. SMT. SHIKHA SINGH Addl. Civil Judge (Junior Div.), Agra
			6. SRI NAVNEET KUMAR, Addl. Civil Judge (Junior Div.), Mathura
8.	Course on New Criminal Laws: Application in Criminal Justice Process	28 July-01 August, 2025 (05 days)	1. SRI PAWAN KUMAR SHUKLA, Spl. J, Spl C.No 2 (Pre.Cor. Act), Meerut
			2. SRI PRABHA NATH TRIPATHI, Spl. J, Spl C.No 4 (Pre.Cor. Act), Lucknow
			3. SRI VINOD KUMAR-V Addl. District & Sessions Judge, Ghaziabad
			4. SRI CHANDRA SHEKHAR MISRA, Addl. District &

	Sessions Judge, Meerut
	5. SMT. SAKSHI SHARMA Addl. District & Sessions Judge, Firozabad
	6. SRI PRAMOD KUMAR GANGWAR, Addl. District & Sessions Judge, Ballia

I am, therefore, to request you to kindly take necessary actions accordingly.

Yours sincerely,

sd/(Satish Kumar Pushkar)

Joint Registrar (Services)

"For Registrar General"

No. 268(i)/Admin.(Services)/2025 Allahabad: Dated: May 22, 2025 Copy forwarded to:-

- **1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
- 2. The District & Sessions Judge, Kushi Nagar, Kanpur Nagar, Varanasi, Firozabad, Meerut, Ayodhya, Siddharth Nagar, Jhansi, Ghazipur, Unnao, Banda, Etawah, Jaunpur, Gorakhpur, Gonda, Mathura, Basti, Bulandshahar, Muzaffar Nagar, Mau, Kannauj, Bijnor, Agra, Lucknow, Raebareli, Bahraich, Ghaziabad, Shamli at Kairana, Ambedkar Nagar and Ballia with the request to kindly inform the Officers concerned accordingly. Further, they are requested to direct the Officers so nominated to provide following information in regard of themselves to NICFS, NFSU, Delhi Campus on email ID: training_dc@nfsu.ac.in and training_nicfs@nic.in:- (a) Name/Designation of officer (b) Contact details (viz. Mobile Number & E-Mail ID).

Furthermore, the nominated Officers may be informed that the aforementioned Training Courses are residential and the participants of the Courses will be staying in the Hostel/Guest House on single occupancy provided by the NICFS, NFSU_DC. NICFS, NFSU_DC will only charge Boarding & Lodging of Rs. 1000/-per day per person from the officers staying in NFSU Delhi Campus. It is also clarified that Rs. 500/- only will be payable by officers for fooding if not staying in Hostel, NFSU_DC. The Officers nominated for the courses are required to report at the NICFS, NFSU_DC by the one day before the commencement of the said courses. Participants attending the Courses may draw TA/DA from their parent Departments.

sd/(Satish Kumar Pushkar)

Joint Registrar (Services)

"For Registrar General"